

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.10116-10117/2016

MADHO PRASAD MISHRA (D) TH. LRS

APPELLANT(S)

VERSUS

MAHABIR PRASAD MISHRA (D) THR. LRS.

RESPONDENT(S)

Date : 06-08-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mrs. Rachna Gupta, AOR

For Respondent(s) :Mr. S.R.Singh, Sr. Adv.(NP)
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks.

(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS

(KOMAL)
COURT MASTER (NSH)